

**Dr. V.K.R.V. Rao's visit to U.K.**

**2826. Shri Dighe:**

**Shri Vishwa Nath Pandey:**

Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 590 on the 28th July, 1966 and state:

(a) whether Dr. V.K.R.V. Rao, Member, Planning Commission has since submitted his report on the technical education and practical experience in Industry after returning from U.K.;

(b) if so, the main features thereof; and

(c) the reaction of Government thereto?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) The report has not yet been submitted as it is under preparation.

(b) and (c). Do not arise.

**Mosquitoes and Insects found in a D.M.S. Milk Bottle**

**2827. Shri D. C. Sharma:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that mosquitoes and insects were found in a milk bottle supplied by the Delhi Milk Scheme at Srinivaspuri, New Delhi during the last month;

(b) whether any investigations have been made into the matters; and

(c) if so, with what results?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). Yes.

(c) The bottle of milk was carefully examined in the Quality Control Laboratory of the Scheme and was found to contain pupae of insects. It appears that when the empty milk bottle was returned to a milk depot of the Scheme, the bottle was not washed by the customer concerned. Such left over milk attracts flies

which transfer eggs of various insects to these bottles. In case the bottles are not immediately returned to the Dairy, milk in these is likely to get dried, while the eggs in the meantime reach a further stage of growth. The Scheme has an automatic washing machine with elaborate arrangements for thorough washing of the bottles. Milk bottles with dried milk, however, may not satisfactorily be handled by these washing machines in all cases, and the normal practice is for these bottles to be attended to separately and given a manual washing. Unfortunately, in the case in question the bottle seems to have escaped notice and manual washing, and was filled with milk in the normal course after washing in the bottle washer.

Instructions have been issued to ensure greater care to see that soiled bottles are washed manually before putting them into the washing machine.

The Depot Managers have also been instructed not to accept any un washed bottles on return.

**Raids by Income-Tax Officers in U.P.**

**2828. Shri Dighe:**

**Shri Vishwa Nath Pandey:**

**Shri Uttiya:**

**Shri Kishen Pattanayak:**

**Shri Madhu Limaye:**

Will the Minister of Finance be pleased to refer to the reply given to Unstarred Question No. 1282 on the 4th August, 1966 regarding Raids by the Income-tax Officers in Uttar Pradesh and state:

(a) whether the investigations have since been completed;

(b) if so, the result thereof; and

(c) if not, the reasons for the delay?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) The investigations are still in progress.

(b) Does not arise.

(c) The delay is due to the fact that the investigations involve verification of voluminous books relating to several branches. Every effort is being made to complete the investigations as early as possible.

#### Reclamation of Dry Lands in Madras

2829. **Shri M. Malaichami:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that one of the Members of the Planning Commission had discussion with the Chief Minister of Madras State at Madras regarding the possibilities of reclaiming dry lands in Madras State recently; and

(b) if so, the nature of discussion and with what results?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) and (b). No Member of the Planning Commission had any discussions with the Chief Minister of Madras on the subject of reclaiming dry lands in Madras. Member, in charge of Agriculture however, apprised himself of the problem of drought areas in the State in the context of the Tirupathi Conference of the Chief Ministers of Madras, Mysore, Andhra Pradesh and Maharashtra.

#### Central Advisory Committee on Land Reforms

2830. **Shri Kolla Venkalah:**  
**Shri M. N. Swamy:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether Government have reconstituted the Central Advisory Committee on Land Reforms; and

(b) if so, its composition and functions?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) Yes.

(b) There were two advisory committees, one for reviewing the progress of land reforms periodically, suggesting further steps in this field and advising on such specific issues as might be referred to it from time to time and another for advising on problems and programmes concerning settlement of landless workers on land and taking a comprehensive view of problems of agricultural labour and of the measures needed in their interest. As the two subjects are closely related, the two committees have been reorganised into one.

The composition of the reorganised committee is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-7478/66].

#### Paper Factories

2831. **Shri Daljit Singh:** Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 1301 on the 4th August, 1966 and state:

(a) whether the United Nations Pulp and Paper Expert has submitted his report regarding setting up of paper factories in the country;

(b) if so, Government's reaction thereto; and

(c) where the paper factories are likely to be located?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) The U.N. Pulp and Paper Expert has recently submitted his report to the U.N. authorities. The report has not so far been released by them.

(b) and (c). Do not arise.

#### Fourth Five Year Plan

2832. **Shri K. C. Pant:** Will the Minister of Planning and Social Welfare be pleased to state the time by which the Fourth Five Year Plan will be finalised?